

STATE STATISTICAL ORGANISATIONS

*1643. **Shri Sanganna:** Will the Minister of Finance be pleased to state:

(a) whether the State Governments have been given any financial assistance for maintaining the statistical organisations to furnish statistical material to the Government of India through the Central Statistical Organisation; and

(b) if so, the amount of assistance so given?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). The matter of suitably aiding State Governments to maintain and run statistical organizations in collaboration with agencies of the Government of India has been under consideration in consultation with State Governments; arrangements have so far been finalized only with one State Government, viz. Bombay, according to which the State Government will receive a sum of Rs. 82,200 every year towards recurring costs and an initial sum of Rs. 54,700 towards non-recurring costs of a scheme of statistical collaboration between the Centre and the State agencies.

PAY COMMISSION

*1644. **Th. Lakshman Singh Charak:** Will the Minister of Finance be pleased to state:

(a) whether Government propose to set up a Pay Commission for the revision of Pay scales of Government employees in the light of the present situation; and

(b) if so, when?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) No, Sir.

(b) Does not arise.

CENSUS

*1645. **Shri R. N. S. Deo:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India have asked the

State Governments to hold fresh censuses in the disputed border areas, to determine the correct figures of the linguistic minorities in such areas;

(b) if so, the names of the States where such fresh censuses are to take place and the areas in each State where they will be held;

(c) the date by which they will be completed; and

(d) the agency through which they will be conducted?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (d). No. The Government of India have only ordered the sorting for languages of census slips by villages on the border of multi-lingual taluqs of India.

This work has already been completed for Hyderabad State and is nearing completion for Madras, Andhra and Mysore States. It is now proposed to open offices for carrying out this sorting in Bombay, Madhya Pradesh, Travancore-Cochin, Bihar and Orissa and, if necessary, in other States. The areas for which such sorting is to be carried out will be settled finally after consultation with the States. A special officer will be appointed in each State by the Government of India. These officers will work under the direct control of the Deputy Registrar General, India. The work is likely to be completed by May, 1955. The data collected will be printed and published for public information.

RIFLE CLUBS

*1646. **Shri K. C. Sodhia:** Will the Minister of Home Affairs be pleased to state whether Government give any monetary grant or other facilities to Rifle Clubs and Associations in India and if so, the details thereof?

The Minister of Home Affairs and States (Dr. Katju): The facilities granted by Government to rifle clubs and associations fall under two broad categories, namely, (1) those granted by the State Government concerned and (2) those granted by the Government of India.